

(b) what is the total foreign exchange earned through such export from the country;

(c) what are the main products which are exported out of the country; and

(d) whether these exports affect the domestic market and availability of such products in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): (a) and (b) The total quantity of agricultural products, excluding marine products, tea, coffee, cotton & castor oil, exported during the last three financial years is given below:

Year	Quantity (Million Tonnes)	Value (US\$ Million)
2001-02	10.54	3934.34
2002-03	13.40	4589.18
2003-04	13.56	5177.81

(Source: DGCI&S)

(Quantity of some of the commodities is not available)

(c) Main products being exported are wheat, rice including basmati rice, fruits and vegetables, oil meals, cashew, spices, sugar, meat products etc.

(d) No, Sir.

Vacant posts of Joint Director (OL)

2329. SHRI DHARAM PAL SABHARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 6 out of 20 posts of Joint Director (OL) are lying vacant since long;

(b) if so, what are the reasons that the meeting of DPC has not been convened for the purpose; and

(c) by when Government propose to convene the DPC to fill the vacant posts of Joint Director (OL)?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) Six posts of Joint Director (OL) are lying vacant from different dates in different Ministries/Departments.

(b) and (c) Promotion to the posts of Joint Director (OL) is made on the recommendation of Departmental Promotion Committee (DPC) convened by Union Public Service Commission (UPSC). The proposal for holding DPC meeting was sent to UPSC on 25.5.2004, and regular reminders are being sent to UPSC in this regard. However, keeping in view the urgency, orders for filling up these six posts of Joint Director (OL) on *ad-hoc* basis have been issued *vide* orders dated 4.3.2005 and 18.3.2005.

Proposal submitted by Maharashtra Government to APEDA

2330. SHRI R.S. GAVAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government of Maharashtra have submitted a proposal to APEDA regarding accreditation of the State seeds certification agency for organic farming;

(b) if so, the details thereof; and

(c) what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): (a) Yes, Sir.

(b) to (c) APEDA examined the application submitted by the Government of Maharashtra for considering accreditation of Maharashtra State Seed Certification Agency as an inspection and certification agency under the National Programme for Organic Production (NPOP). Certain non-conformities found in the application were conveyed to the State Government, which has now submitted a revised application for evaluation by APEDA.

Export of Indian expertise in construction sector

2331. SHRI S.M. LALJAN BASHA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has drawn up any schemes to export Indian expertise in construction sector to Africa and Latin America;

(b) if so, what are the details of this policy to create export potential for the construction sector;